স্থান দ্সী কার্যালয PRIME MINISTER'S OFFICE

FTS-153239

নর্ছ বিল্লী-110 011 New Delhi-110 011

(Marier)

Subject:

Prime Minister's National Relief Fund - Reg.

Prime Minister's National Relief Fund (PMNRF) was constituted in January, 1948 to assist displaced persons from Pakistan. The resources of the PMNRF are now utilized primarily to render immediate relief to the affected families of those killed/injured in natural calamities like floods, cyclones and earthquakes, etc. or in the major accidents/ riots. The fund is also utilized to provide financial assistance for medical treatment like heart surgeries, kidney transplantation, cancer treatment, etc. The fund consists entirely of voluntary public contributions and does not get any budgetary support. Prime Minister is the Chairman of the fund.

The undersigned is desired to convey that arrangements may be made to display a caption "All donations towards the Prime Minister's National Relief Fund (PMNRF) are notified for 100% deduction from taxable income under Section 80G of the Income Tax Act, 1961" by your Department at its home webpage. Besides, Department may also request the PSUs concerned with the Department to carry out this exercise also.

This issues with the approval of competent authority.

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(Santosh D. Vaidya) Director Ph.23017367

Secretary, Department of Révenue, New Delhi

PMO ID No. 82(10350)/2013-PMF

Dated 20-8-2014

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